

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(30)

C.P No. 34/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES: Mr. Vikram Satyanarayan Warma
V/s.
M/s. Enzo-Chem Laboratories Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Adv. Parvath G. Ganesan
i/b Soby Mathew &
Associate

Adv
For Respondents



Adv. Hemal Desai
i/b Singhania & Co

Advocate
Prop. Resp
NOS



Adv. Rahul D. Oak.
a/w Adv. Siddhesh S.
Shetye.

Advocate for
Petitioner





ORDER

CP 34/241-242/NCLT/MB/MAH/2016

At request of the parties, list this matter on 5.1.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)